

JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED

CIN: [U55100JK1992PTC001285]

Regd. Office: Jewel Cinema Complex, Jammu, Jammu and Kashmir, India-180001

E-Mail: info@jewelshotel.com

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED"

1.	NAME OF CORPORATE PERSON	JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13.01.1992
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U55100JK1992PTC001285
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	JEWEL CINEMA COMPLEX, JAMMU, JAMMU AND KASHMIR, INDIA-180001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08.05.2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07.06.2026



Notice is hereby given that the "JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED" has commenced voluntary liquidation on 08.05.2026.

The stakeholders of "JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED" are hereby called upon to submit a proof of their claims, on or before 07.06.2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date: 09.05.2026

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)

JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED

CIN: (JU3510KUK 1992PT0001253)

Regd. Office Jewel Cinema Complex, Jammu, Jammu and Kashmir, India-180001

E-Mail: info@jewelshotel.com

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
"JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED"**

1	Name Of Corporate Person	Jammu Jewel Hotel & Restaurant Private Limited
2	Date Of Incorporation Of Corporate Person	13.01.1992
3	Authority Under Which Corporate Person Is Incorporated/Registered	Registrar Of Companies (ROC), Jammu
4	Corporate Identification Number Of Corporate Person	U55100JK1992PTC001285
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	Jewel Cinema Complex, Jammu, Jammu And Kashmir, India-180001
6	Liquidation Commencement Date Of Corporate Person	08.05.2026
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	VISHAWAJEET GUPTA #51, Adarsh Enclave, Dhakoli, Near Zirakpur, Distt. Mohali (Punjab)-160104 E-Mail Id: Vishawjeetgupta@gmail.Com + 91-98152 84474 (M) IP REGD. NO. IBBI/IPA-002/IP-N00215/2017-18/10667
8	Last Date for Submission of claims	07.06.2026

Notice is hereby given that the **"JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED"** has commenced voluntary liquidation on 08.05.2026.

The stakeholders of **"JAMMU JEWEL HOTEL & RESTAURANT PRIVATE LIMITED"** are hereby called upon to submit a proof of their claims, on or before 07.06.2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.

NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date: 09.05.2026

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)

Zulekha Banoo 1-9-2015

Therefore by virtue of this notice public at large is informed that if any person has/have any objection in respect to the above mentioned application, he/she shall file his/her objection in this office within seven days from the issuance of this notice failing which said application shall be dealt into accordance with law.

Issued under my head and seal of this court today on 11/11/2015

Sd/-

Tehsildar

Executive Magistrate 1st Class
Mughalmaldan

Ahmed Joo R/o Bhuni
khait Tehsil Surankote
District Poonch applying
for DEE Class Contractor
Card Objection if any may
be conveyed to the
concerned authority
within seven days from the
date of publication of this
notice (AZ)



EX-SERVICEMEN HIRING



ADG NCC Dte Jammu Kashmir & Ladakh on the behalf of
DG NCC, MoD invites applications from
Retired Army NCOs for appointment as

CONTRACTUAL INSTRUCTOR STAFF

in 3 J&K Bn NCC, Baramulla (J&K)

& 8 J&K Girls Bn NCC, Jammu (J&K)

For Details and to apply, visit:

https://drive.google.com/file/d/1rwQt70RA_MfHhHXZ6Vwo5KXt4jcuSol/view?usp=sharing

Candidates interested to apply for vacancies in NCC Directorate
Jammu-Kashmir & Ladakh to fill / send their application via
e-mail adadm-jkldte@nccindia.nic.in and also by post
at the under mentioned postal address :-

NCC Directorate JK&L, Canal Road, Jammu
(J&K) -180001 (Near KC Central)

Last Date of Submission of Applications – 25 May 2026

ED FRESH SCHOOL MANAGEMENT COMMITTEE FOR PROPOSED PRIVATE SCHOOL NAME:Y FRESH WORLD SCHOOL (TOP) ZONE BARHALL DIST. BARHALL

Sl. No.	Designation	Designation in MC	Qualification	Email Address	Mobile No.	FAN Number	Author Number	Assess Number	Member Type	Signature
Village Dadya Tahlal A&K (U.T)	Social Worker	Chairman	M.A.	J.S.Scholar2023@gmail.com	9882136	CPN PAB0541	5479932748	9882136	Other	
Village Dadya Tahlal A&K (U.T)	Business Man	Secretary	12th	AmphalAkhil194@gmail.com	9881282	ASLP097488	9881282	9881282	Other	
Village Dadya Tahlal A&K (U.T)	Business Man	Vice Chairman	12th	ayyathasatish2023@gmail.com	9882317	ANP09302A	9882317	9882317	Other	
Village Dadya Tahlal A&K (U.T)	Pat. Teacher	Pat. Teacher	M.A. B.E.d.	ayyathasatish2023@gmail.com	9882317	ATNP0823E	9882317	9882317	Member	
Village Dadya Tahlal A&K (U.T)	Pat. Teacher	Advisor	M.A. B.E.d.	ayyathasatish2023@gmail.com	9881182	ANP09302A	9881182	9881182	Other	
Village Dadya Tahlal A&K (U.T)	Business Man	Member	M.A. B.E.d.	ayyathasatish2023@gmail.com	9881282	ANP09302A	9881282	9881282	Other	

جموں جیول ہوٹل اینڈ ریسٹورنٹ پرائیویٹ لمیٹڈ

CIN: U55100JK1992PTC001285

رجسٹرڈ آفس: جموں سینما کمپلیکس، جموں، جموں و کشمیر، انڈیا 180001 -

ای میل: info@jewelshotel.com

شیڈول 1

فارم-A

عوامی اعلان

[سولونسی اینڈ انکریڈیٹری بورڈ آف الڈیا (رضاکارانہ تصفیہ عمل) ضوابط 2017 کے ضابطہ 14 کے تحت]

برائے توجہ اسٹیک ہولڈرز

جموں جیول ہوٹل اینڈ ریسٹورنٹ پرائیویٹ لمیٹڈ

1	کارپوریٹ ادارے کا نام	جموں جیول ہوٹل اینڈ ریسٹورنٹ پرائیویٹ لمیٹڈ
2	ادارہ کے قیام کی تاریخ	13.01.1992
3	دواجمارٹی جس کے تحت ادارہ رجسٹرڈ / قائم کیا گیا	رجسٹر آف کمپنیز، (ROC) جموں
4	کارپوریٹ شناختی نمبر (CIN)	U55100JK1992PTC001285
5	رجسٹرڈ آفس اور مرکزی دفتر کا پتہ	جموں سینما کمپلیکس، جموں، جموں و کشمیر، انڈیا 180001 -
6	رضاکارانہ تصفیہ کے آغاز کی تاریخ	08.05.2026
7	لیکویڈیٹر کا نام، پتہ، ای میل، فون نمبر اور رجسٹریشن نمبر	دشواجیت کپتا #51، آدرش اعلیہ، ڈھاکولی، نزد ریکورڈر، ضلع موہالی (پنجاب) 160104 ای میل: vishawjeetgupta@gmail.com موبائل: +91-98152 84474 آئی پی رجسٹریشن نمبر: IBBI/IPA-002/IP-N00215/2017-18/10667
8	مطالبات جمع کرانے کی آخری تاریخ	07 جون 2026

اس کے ذریعے مطلع کیا جاتا ہے کہ جموں جیول ہوٹل اینڈ ریسٹورنٹ پرائیویٹ لمیٹڈ نے مورخہ 08.05.2026 سے

رضاکارانہ تصفیہ (Voluntary Liquidation) کا عمل شروع کر دیا ہے۔

کمپنی کے قحام اسٹیک ہولڈرز کو ہدایت دی جاتی ہے کہ وہ اپنے دعوؤں کے ثبوت مورخہ 07.06.2026 تک مذکورہ بالا پتہ پر لیکویڈیٹر کے پاس جمع کرائیں۔

مالیاتی قرض دہندگان اپنے دعوؤں کے ثبوت صرف الیکٹرانک ذرائع سے جمع کریں گے۔ دیگر قحام اسٹیک ہولڈرز اپنے دعوے بذریعہ ڈاک، ذاتی طور پر یا الیکٹرانک ذرائع سے جمع کرا سکتے ہیں۔

غلط یا گمراہ کن دعوے جمع کرانے کی صورت میں قانونی جرمانے عائد کیے جائیں گے۔

لیکویڈیٹر کا نام: (دشواجیت کپتا)

تاریخ: 09.05.2026

مقام: ڈھاکولی، ضلع موہالی (پنجاب)